

Food Processing Units

1641. SHRI KAMAL CHAUDHRY:
SHRI TASLIMUDDIN:
SHRI ASHOK ANANDRAO
DESHMUKH:
SHRI P.C. THOMAS:
SHRI GULAB CHAND
KATARIA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) number of food processing units functioning at present in the country, State-wise;

(b) the policy of the Government regarding the setting up of the new food processing units;

(c) the places for which the Government propose to issue licence for setting up new food processing units; State-wise; and

(d) the policy of the Government to encourage the export of products of those units?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c). The Food Processing Industries are both in organised as well as unorganised sectors. Information regarding all the units is not maintained centrally. Various policy initiatives have been taken to support the growth of food processing industries. The major policies include declicensing of most of the food processing industries, inclusion of most of the food processing industries in Appendix—I, and broad-banding facilities to most of these industries.

Wherever licences are applied for setting up of new food processing units, the same are granted in accordance with the guidelines issued by the Government from time to time.

(d) In order to encourage the exports of food processing units, the Agricultural & Processed Food Products Export Development Authority (APEEDA), under the Ministry of Commerce, implements several promotional schemes. The Government also announces fiscal concessions, from time to time, in order to encourage the food processing industries both for production as well as exports. Export incentives such as Cash Compensatory Support, Duty Drawback etc., are also admissible for the export of processed food items.

[Translation]

Urban Transport Project, Bombay

1642. PROF. MAHADEO
SHIWANKAR:
SHRI SHANTARAM
POTDUKHE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Maharashtra has sent a proposal for approval of development of various transport routes (Bombay Urban Transport Project-II) in Bombay (Greater Bombay) and also the assistance from the World Bank in 1985; and

(b) if so, the action taken by the Government and the present position of the proposal?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):